

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
M/s. SAPPHIRE CLOTHING COMPANY INDIA PRIVATE LIMITED
OPERATING IN THE GARMENT INDUSTRY AT TIRUPPUR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Sapphire Clothing Company India Private Limited. PAN: AAICS9995D
2.	Address of the registered office CIN: U18101TZ2005PTC011776 5/422, Palladam to Pollachi Main Road, K Krishnapuram Village, Kamanaickenpalayam, Tirupur-641658 https://www.sapphireclothing.com
3.	URL of website https://www.sapphireclothing.com
4.	Details of place where majority of fixed assets are located 5/422, Palladam to Pollachi Main Road, K.Krishnapuram Village, Kamanaickenpalayam Tirupur - 641658
5.	Installed capacity of main products/ services Manufacture of wearing apparel – 2 tons / day [approx.]
6.	Quantity and value of main products/ services sold in last financial year FY 2022-2023 is Rs 6.45 Crs [last audited]
7.	Number of employees/ workmen 350 – Workmen/Employee [Approx] Currently it is Inoperative.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Can be collected from the office of RP: CA. Mahalingam Suresh Kumar M/s. SPP Insolvency Professionals LLP, 2 nd Floor, CODISSIA G.D. Naidu Towers, Huzur Road , Coimbatore - 641018. Mob: +91 73730 52341 Email: sapphire.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:
10.	Last date for receipt of expression of interest 10.06.2024*
11.	Date of issue of the provisional list of prospective resolution applicants 13.06.2024*
12.	Last date for submission of objections to the provisional list 18.06.2024*
13.	Date of issue of final list of prospective resolution applicants 19.06.2024*

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.06.2024*
15.	Last date for submission of resolution plans	19.07.2024*
16.	Process email id to submit Expression of Interest	sapphire.cirp@gmail.com

* Subject to approval of Adjudicating Authority for CIRP extension

Place: Coimbatore

Date: 17-05-2024

For Sapphire Clothing India Private Limited

C.A.M Suresh Kumar
Chartered Accountant / Resolution Professional

RP of M/s Sapphire Clothing Company India Private Limited [Under CIRP]

IBBI Reg No. IBBI/TPA-001/IP-P00110/2017-2018/10217

AFA No. AA1/10217/02/251024/106166 valid upto 25/10/2024